

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

L O K S A B H A

UNSTARRED QUESTION NO. 2981

TO BE ANSWERED ON 18TH MARCH, 2025

TRAINING FOR FERTILIZER AND SEED SELLERS

2981. Shri Chandra Prakash Joshi:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the criteria fixed for training of fertilizers and seed sellers;
- (b) whether there is any provision of minimum educational qualification for fertilizers and seed sellers;
- (c) whether any programme is being run by the Government for training and education for fertilizers and seed sellers; and
- (d) if so, the details thereof ?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b) : The Government is implementing schemes for imparting trainings to fertilizer and seed sellers.

As per Fertilizer Control Order, 1985, there is a provision of minimum educational qualification for fertilizer dealers/sellers which is as follows:

- (i) No authorization letter shall be granted to any applicant for retail dealership, unless the applicant possess the certificate course of fifteen days from any State Agricultural University or Krishi Vigyan Kendras or National Institute of Agricultural Extension Management (MANAGE) or National Institute of Rural Development and Panchayati Raj (NIRDPR) or Fertilizer Association of India or any other approved Government Institute.

(ii) Provided that a person in possession of Bachelor of Science in Agriculture or Chemistry or Diploma in Agriculture Science from recognized University or Institute or equivalent course having one of the subject on fertilizer or agri inputs, as notified by the State Government shall not be required to possess separate certificate course.

(iii) Provided further that a dealer who has been granted authorization letter before commencement of the Fertilizer (Inorganic, Organic or Mixed) (Control) Fourth Amendment Order, 2018 shall not be required to possess the qualification at the time of renewal of their authorization letter.

There is no separate criteria for training of seed sellers and no minimum education qualification prescribed for seed sellers.

(c) & (d): Government is implementing Diploma in Agricultural Extension Services for Input Dealers (DAESI) programme for which the minimum qualification is 10th completed certificate and running input dealer business. Diploma in Agricultural Extension Services for Input Dealers (DAESI) is of one year (spread in 48 weeks; 1 day per week) diploma programme for agri-input dealers including fertilizers and seed sellers. The National Institute of Agricultural Extension Management (MANAGE) is implementing DAESI Programme in all States through State Agricultural Management & Extension Training Institutes (SAMETIs), Krishi Vigyan Kendras & State Agricultural Universities.

One day Dealers Training Programme (DTP) on Fertilizer Quality Control is being run by Central Fertilizer Quality Control & Training Institute / Regional Fertilizer Control Laboratories in the selected State/District every year.
